

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 106
CP No. 2/CB/2024

Proceedings under Section 97 (1) of Companies Act

IN THE MATTER OF:

Harshit Agarwal, (Director of Hiramani Enterprises Pvt. Ltd.)
V/S

.....**Applicant**

RK Jain Construction India Pvt. Ltd. & Anr.

.....**Respondent**

Order delivered on 26/06/2024

Coram:

Dr. N. V. Ramakrishna Badarinath, Hon'ble Member(J)
Shri Charan Singh, Hon'ble Member(T)

PRESENT:

For the Applicant

Ms. Madhuri Pandey, PCS

For the Respondent

:

ORDER

Ld. authorised representative PCS Madhuri Pandey appeared for the petitioner.

There is no representation for the respondent.

Matter adjourned to 04.07.2024.

SD/-

Charan Singh
Member (Technical)

SD/-

Dr. N. V. Ramakrishna Badarinath
Member (Judicial)